

ITEM NO.14
SECTION II

REGISTRAR COURT. 1 THROUGH VIDEO CONFERENCE

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 3030/2021

MANOJ KUMAR PANDEY

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

WITH

SLP(Cr1) No. 4464/2021 (II)

Date : 22-10-2021 This petition was called on for hearing today.

For Petitioner(s)

Mrs. Rachna Gupta, AOR
Mr. Mohit D. Ram, AOR

For Respondent(s)

UPON hearing the counsel through Video Conference, the Court made the following

O R D E R

SLP(Cr1) No. 4464/2021

Ld. Counsel for the petitioner to take fresh steps alongwith fresh particulars in respect of respondent Nos.1 to 3 within two weeks.

SLP(Cr1.) No. 3030/2021

Ld. Counsel for the petitioner pointed out that he has filed the better translation through e-mode yesterday in terms of the Hon'ble Court's order dated 7.4.2021. Registry to verify. In case, such translation has not been filed, Registry to process the matter for listing before the Hon'ble Judge in Chamber for directions. If such translation has been filed, be processed as per rules and the matter be listed before this Court again on 8.12.2021.

RAJESH KUMAR GOEL
Registrar